

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 35**

**IA No. 1595/99/2022  
and  
CP (IB) No. 247/Chd/Pb/2022**

**Under Section 94, IBC 2016  
R 11 NCLT**

**In the matter of:-**

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

**Present:** Ms. Divya Sharma, Advocate for the petitioner.

Let pleadings be completed at least one week before the next date of hearing. List the matter on 02.05.2023.

-sd-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

March 09, 2023  
SM

-sd-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**